

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III (SPECIAL BENCH)**

Item No.201

Intervention.P5/2023 IA-6179/2022 IA-6234/2022 IA-3671/2022

In

IB-555(ND)/2021

IN THE MATTER OF:

M/s. Neerav Bhatnagar

.....APPLICANT/PETITIONER

Vs.

M/s. Sequel Buildcon Pvt. Ltd.

....RESPONDENT

SECTION

U/s 7 of IBC, 2016

Order delivered on 07.03.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL PRASAD BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Adv. Bhurat Bhushan Sethi along with
Adv. Chetna Bisht.
Adv. P.K. Sachdeva in IA-5/2023.

For the Respondent

: Mr. Ashish Aggarwal. Adv Mr. Gurcharan Singh. Adv

ORDER

Let this matter be listed before the Regular Bench on **17.03.2023**.

-SD-

**(RAHUL BHATNAGAR)
MEMBER (TECHNICAL)**

-SD-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**